

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:979  
ANSWERED ON:05.08.2011  
AGREEMENT FOR SUPPLY OF COAL  
Naik Dr. Sanjeev Ganesh

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government has signed agreement with Indonesia and Australia for supply of coal;
- (b) if so, the details thereof;
- (c) whether Indonesia and Australia are going to change their coal exploring policies; and
- (d) if so, its likely impact on Indian power sector?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (b):

(i) As per information received from Ministry of Coal, an Memorandum of Understanding (MoU) between the Ministry of Coal and the Ministry of Energy & Mineral Resources of Govt. of Indonesia on the establishment of the Joint Working Group, has been signed on 10.6.2010 to cooperate in the areas such as promotion of trade and investment in the coal sector, enhancing understanding of coal related energy issues, promotion of exchange of information on policies, programmes and technologies etc.

(ii) In November, 2010, a team of officers from Coal India Ltd. contacted the Indonesian State-owned Company PT.Bukit Asam (PTBA) for furthering Coal India's interests in Indonesia.

(iii) Ministry of Coal have informed that no agreement has been signed with Australia for supply of coal.

(c): This pertains to future policy changes of the foreign Government, namely, Indonesia & Australia and no information is available in this regard.

(d): In view of reply at (c) above, does not arise.